

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 73/TT/2023

Subject	:	Petition for the determination of transmission tariff from COD to 31.3.2024 under the 2019 Tariff Regulations in respect of Asset-1: 9 Nos. Central Sector Communication Links (COD-30.6.2020), Asset-2: 1 No. Central Sector Communication Links (COD-19.3.2021), Asset-3: 9 Nos. State Sector Communication Links (COD-19.3.2021) Asset-4: 3 Nos. State Sector Communication Links (COD-19.4.2021), Asset-5: 2 Nos. State Sector Communication Links (COD-20.4.2021) and Asset-6: 5 Nos. State Sector Communication Links (COD-11.5.2021) under the project- "Establishment of Fiber Optic Communication System under wide band Communication expansion plan in the North Eastern Region".
Date of Hearing	:	28.8.2024
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Petitioner	:	Power Grid Corporation of India Limited (PGCIL)
Respondents	:	Assam Electricity Grid Corporation Limited and 6 Others
Parties Present	:	Shri Mohd. Mohsin, PGCIL Shri A. Naresh Kumar, PGCIL Shri Zafrul Hassan, PGCIL Shri Arjun Malhotra, PGCIL

Record of Proceedings

The order in the present Petition was reserved on 27.2.2024. However, the order could not be issued prior to Shri Arun Goyal, Member, demitting the office. Accordingly, the matter is listed for the hearing today.

2. The Petitioner's representative submitted that the pleadings had been completed in the matter, and arguments were heard, and requested the Commission to issue an order on the basis of the information already on record.



3. Considering the submissions of the Petitioner's representative, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

